

**Pay Scales of Assistants and Stenographers**

9335. SHRIMATI VYJAYANTHIMALA BALI:  
SHRI RAM SAGAR (Saidpur):

Will the Minister of FINANCE be pleased to refer to the reply given on 23 March, 1990 to Starred Question No. 179 regarding Assistant and Stenographers pay scales and state:

(a) Whether Government have since taken a final decision in the matter; and

(b) if so, the details thereof and if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The matter is still under consideration and final decision in this regard is expected to be taken soon.

[*Translation*]

**Listing of Equity Shares in Stock Exchanges**

9336. SHRI GANGA CHARAN LODHI:  
Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that under the provisions of Indian Companies

Act, 1956, equity shares are not being listed in the concerned stock exchanges by private companies after issue of rights from shares;

(b) if so, the number of companies to which permission for rights issue was given by the Controller of Capital Issues during the last two years and the company-wise details thereof;

(c) whether these companies have got their shares listed in stock exchanges, if so, the number of such companies and the number of those which have not yet got their shares listed, with reasons and details thereof; and

(d) the action taken or proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Equity shares of Private Limited Companies are not eligible for listing on the Stock Exchanges as they do not meet the prescribed listing requirements.

(b) A statement indicating Company-wise details of rights issue of Private Limited Companies who were given consents during 1988-89 and 1989-90 is given below.

(c) and (d). In view of (a) above question does not arise.

**STATEMENT**

S. No.	Name of the Company	Amount
	1988-89	(Rs. in lacs) (including Premium)
1.	Super Tubes Pvt. Ltd.	40.00
2.	Everest Advertising Pvt. Ltd.	9.23

S. No.	Name of the Company	Amount
	1988-89	(Rs. in lacs) (including Premium)
	1989-90	
1.	Economics Polytex Pvt. Ltd.	20.95
2.	Shilton Hotel Pvt. Ltd.	43.20
3.	Garware Synthetics pvt. Ltd.	10.00

**Extention of Air Stations in Bihar**

[English]

9337. SHRI DASAI CHOWDHARY:  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the scheme formulated for extension of A.I.R. stations in Bihar; and

(b) the number of new AIR stations proposed to be set up during the current financial year?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The approved Seventh Plan proposals of AIR include schemes for setting up new radio stations, one each at Hazaribagh, Purnea, Singhbhum, Sasaram and Daltonganj in Bihar. There is also a continuing scheme to set up a radio station at Jamshedpur. Besides, the approved Seventh Plan also includes a scheme for replacing the existing 1 KW MW Transmitter (Vividh Bharati/Commercial) at Patna by 3 KW FM transmitter. These schemes are envisaged to be ready for commissioning during 1990-91.

**Role of CIA in World Trade**

9338. SHRI RAM SAGAR (Saidpur):  
Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been drawn to the news item "CIA to 'Monitor' World Trade" appearing in the the Hindustan Times of 1 May, 1990; and

(b) if so, Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) Yes, Sir.

(b) We have no comments to make.

**Personal Accident Insurance Social Security Scheme and Hut Insurance Scheme**

9339. SHRI K.S. RAO:  
SHRIMATI BASAVA RAJES-  
WARI:

Will the Minister of FINANCE be pleased to state:

(a) the main features of the Personal